

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
EXECUTION APPLICATION NO. 32/2025
IN
ORIGINAL APPLICATION NO. 31/2025**

IN THE MATTER OF:

Sh. Rishi Jindal

Vs

... Applicant

Delhi Pollution Control Committee & Ors.

... Respondents

I N D E X

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NEW DELHI

DATED:30.03.2026


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**REPLY ON BEHALF OF SUB-DIVISIONAL MAGISTRATE, MODEL
TOWN, DISTRICT CENTRAL NORTH, GOVT. OF NCT OF DELHI**

MOST RESPECTFULLY SHOWETH:-

1. That the present Status Report is being filed in pursuance of the Order dated 20.02.2026 passed by this Hon'ble Tribunal.
2. That a Joint Task Force comprising officials from the Revenue Department, Delhi Jal Board, and Delhi Police conducted inspections at the sites on 06.03.2026 where the subject borewells, located at the addresses falling in Model Town Sub-Division, as per recent reorganization of 13 districts and 39 sub divisions of Delhi, and found that the earlier seals were intact.
3. It is however, respectfully submitted that, as the Revenue Department does not possess the requisite machinery and equipment to lift or extract submersible pumps installed within private premises, it was decided by the said officials from the aforesaid departments that the borewells can



be rendered non-operational by sealing and plugging them with concrete. Accordingly, the borewells were made completely non-functional by permanently filling and plugging the submersible pumps along with the borewell pits and connected pipes with concrete.

4. That the officials present at the site have confirmed that the borewells have been rendered permanently non-functional and cannot be put to use in future. Photographs evidencing the sealing and concreting activity are annexed herewith for kind perusal.

Sl. No. as per order dated 04.12.2025	Address of illegal borewell	Action Taken
1.	H-17/231,232, Sector-7, Rohini, Delhi 110085.	Does not fall under the jurisdiction of SDM Model Town
2	Plot No. 7356, Prem Nagar, Shakti Nagar, Delhi-110007	Filled/covered with concrete on 06.03.2026
3	Plot No. 7360-C, Prem Nagar, Shakti Nagar, Delhi-110007	Filled/covered with concrete on 06.03.2026
4	Plot No. 7309/4, Prem Nagar, Shakti Nagar, Delhi-110007	Filled/covered with concrete on 06.03.2026
5	171 & 7369, Prem Nagar, Shakti Nagar, Delhi-110007	No borewell was found at Property Number 171, residents informed that the already sealed borewell was filled with concrete at the time of possession. At property no. 7369, a previously sealed borewell was found, which has been filled/covered with concrete on 28.03.2026.
6	Plot No. 22/8, 22/10, Shakti Nagar, Delhi-110007	Filled/covered with concrete on 06.03.2026
7	7371 (7371/1-7371/7), Prem Nagar, Shakti Nagar, Delhi-110007	Filled/covered with concrete on 28.03.2026



5. That any further directions issued by the Hon'ble Tribunal shall be complied with in letter and spirit. The present report is being filed for the kind consideration of this Hon'ble Tribunal and may kindly be taken on record.


Sub-Divisional Magistrate
Model Town
District Central North Delhi



THROUGH

NEW DELHI
DATED: 30.03.2026


(JYOTI MENDIRATTA)
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105 7369 Prem Nagar Shakti Nagar

Before

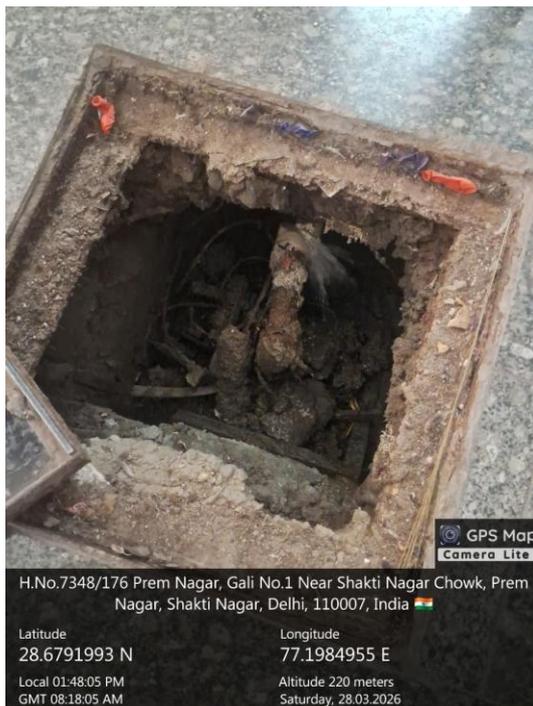


After



7371/7 Prem Nagar Shakti Nagar

Before



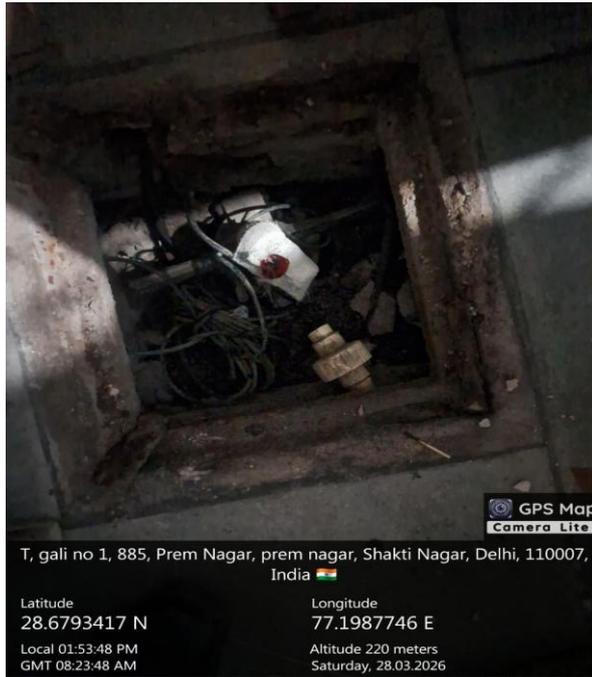
After



7371/1 Prem Nagar Shakti Nagar ¹⁰⁶

Before

After



Plot No. 7356-C, Prem Nagar, Shakti Nagar

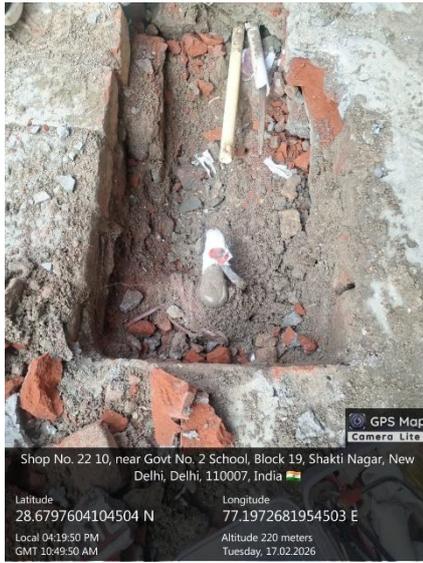
Before

After



107 Plot No. 22/10, Prem Nagar, Shakti Nagar

Before



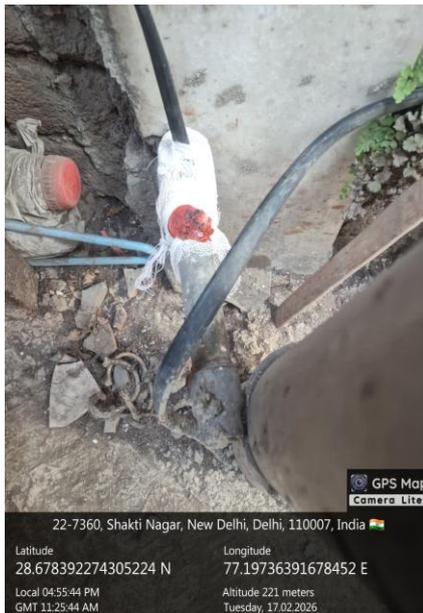
After



v

Plot No. 7360-C, Prem Nagar, Shakti Nagar

Before



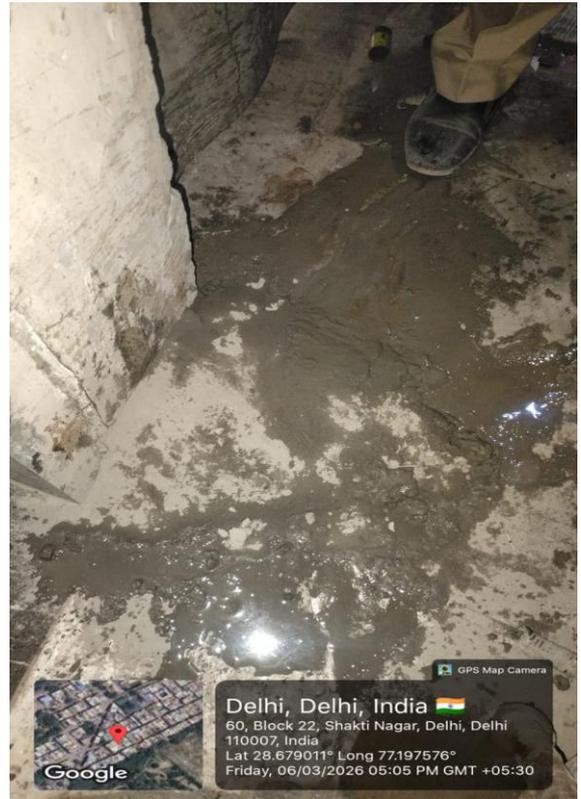
After



108
Plot No. 7309-4 Prem Nagar, Shakti Nagar

Before

After



Plot No. 22/8, Prem Nagar, Shakti Nagar

Before

After

